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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU.**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 10/1/2017.

**PRESENT: SHRI RATAKONDA MURALI, MEMBER(J) AND
DR. ASHOK KUMAR MISHRA, MEMBER(T).**

APPLICATION NUMBER : CP 22/11
PETITION NUMBER : TP 28/16
NAME OF THE PETITIONER(S) : K. P. Bhopanna
NAME OF THE RESPONDENT(S) : Victor NDT Tech. Pvt. Ltd. &
3 others.
UNDER SECTION : 397/398

S.NO.	NAME(IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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1.	Rajasekhar VK	Counsel for the 4 th respondent	Rajasekhar [95001 53344]
2.	DHRUVA M/s. Anand, Samy & Dhruva	Counsel for Petitioner +91 9444003020	<u>Anand</u> 10/01/17 [98860 86186] Adv for Resp. 01 to 04.
3.	Vinay Derasaj		

ORDER

Ident. Counsel for Petitioner is present. Heard
counsel for Respondents 1 to 3. Heard in part
counsel for R4. Written submission filed on
behalf of R1 to R3.
Posted to 2/2/2017.

Member(J)

Member(T)